								An	nexure 1							
	Name of the corporate debtor: Gran Electronics Private Limited; Date of commencement of liquidation: 12th February, 2021; List of stakeholders as on: 19th April, 2021															
List of secured financial creditors																
List of secured financial creditors (Amount in F															mount in Rs)	
Sr. No.	Name of creditor	Identification Details of claim received			Details of claims admitted							Amount of	Amount of any	Amount of claim	Amount of claim	, ,
		No.	Detailo or s										mutual dues, that		under verification	
													may be set off	-		
		(CIN)	Date of receipt	Amount claimed	Amount of claim	Nature of	Amount covered by	Whether security	Details of security interest	Amount covered	% share in total					
					admitted	claim	security interest	interest		by guarantee	amount of claims					1 1
								relinquished			admitted					
1	IFCI Limited	L74899DL1993	19.03.2021	2,32,74,06,332.59	2,32,74,06,332.59	Secured	2,32,74,06,332.59		Charge on the fixed assets of	2,32,74,06,332.59	91.021	0.00	0.00	0.00	0.00	
		GOI053677							the corporate debtor which							
									includes land, building, plant &							1
									machinery and current assets							1
									which includes stock, book							1
									debts, receivables, FDRs/TDRs,							1
									etc.							
Total				2,32,74,06,332.59	2,32,74,06,332.59		2,32,74,06,332.59			2,32,74,06,332.59	91.021	0.00	0.00	0.00	0.00	1